

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.1035  
TO BE ANSWERED ON THE 29<sup>TH</sup> APRIL, 2016

REPAIR OF ROADS

1035. SHRI GOPAL SHETTY:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has received complaints regarding repairing of dilapidated roads and residential buildings in densely populated areas in and around defence establishments in the country;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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**(a) to (c): Complaints and references are received from time to time at various levels, about repairs of roads and residential buildings within Defence Establishments and Cantonments. Details of such complaints / references are not maintained at the level of the Ministry of Defence. Repair of roads and residential buildings within Military areas is a continuous process and is taken up on a case to case basis based on fund availability. Some roads in Cantonment areas are maintained by Cantonment Boards and these roads are also repaired subject to availability of funds. As regards repair of residential buildings within Cantonments, requests are considered by Boards under provisions of Cantonment Act 2006, building bye-laws and government instructions. The Ministry of Defence and organizations under it, do not normally undertake repairs of roads and residential buildings around Defence Establishments.**

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